

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) (Insolvency) No. 902 of 2020

IN THE MATTER OF:

Monitoring Agency of

Anush Finlease & Construction Pvt. Ltd.

...Appellant

Versus

State Bank of India & Ors.

...Respondents

Present: -

For Appellant: Mr. Ashish Verma, Ms. Mehak Khurana, Mr. Deepak Sharma and Mr. Iswar Mohapatra, Advocates

For Respondent: Mr. Manas Shukla, Advocate for R- 1 & 2.

Mr. R.P. Vats, Advocate for R-4.

O R D E R
(Virtual Mode)

18.01.2021 Learned counsel for the Respondent Nos. 1 and 2 pray for more two weeks' time to file Reply Affidavit. Prayer is allowed.

Learned counsel for the Appellant may file Rejoinder, within one week thereafter.

Parties are directed to comply the order dated 7th December, 2020 as directed to file Short Written Submissions.

List the Appeal 'For Admission (After Notice)' on **10th February, 2021.**

[Justice Anant Bijay Singh]
Member (Judicial)

[Ms. Shreesha Merla]
Member (Technical)